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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No.140 (RE-2008) /2004-09
NEW DELHI, DATED 30th THE JANUARY, 2009

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby notifies the following amendments/additions in Appendix 1 (List of Regional Authorities and their jurisdiction) in the Handbook of Procedures (Vol.I):

1. The following shall be added at appropriate place in Appendix 1 of Handbook of Procedures (Vol.I):

S.No. (1)	Name & Address (2)	Telephone No./Fax No./E-mail (3)	Territorial Jurisdiction (4)
19B	The Deputy Director General of Foreign Trade, V I A Premises, 1 st Floor, Udyog Bhavan, Civil Lines Nagpur 440001	Tel:0712-2541451/ 2541256 Fax:0712-2545190	i) Districts of Maharashtra – Akola, Amravati, Buldhana, Bhandara, Chandrapur, Gadchiroli, Gondiya, Hingoli, Nagpur, Wardha, Washim and Yavatmal. ii) Districts of Madhya Pradesh – Balaghat, Betul, Chhindwara and Seoni

2. The jurisdiction of following offices shall be amended as under:

S.No. (1)	Name & Address (2)	Telephone No./Fax No./E-mail (3)	Territorial Jurisdiction (4)
12.	The Joint Director General of Foreign Trade, Central Govt. Offices, New Building, S.E.Wing, New Marine Lines, Churchgate, Mumbai - 400 020.	Tel: 022-22017716/22038094/ 22033097/22031074 Fax: 022-22063438 E-Mail: zjdgt@dgtmum.bom.nic.in	i) Maharashtra excluding the area which are under the Jurisdiction of Joint Director General of Foreign Trade, Pune and Deputy Director General of Foreign Trade, Nagpur (ii) Daman, (iii) Dadra and Nagar Haveli.

16. The Joint Director General of Foreign Trade,
3rd Floor, Nirman Sadan, Behind Govt. Press, 52-A, Arera Hills,
Bhopal - 462 011
Tel: 0755-2553323
Fax: 0755-2553303
E-Mail: dgftbpl@mp.nic.in

Madhya Pradesh excluding the area which are under the jurisdiction of Deputy Director General of Foreign Trade, Nagpur.

3. This issues in Public Interest.

Sd/-
(R.S.Gujral)
Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

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